

registered under the Indian Companies Act. It is not an advisory body. It is a positively trading body itself charged with specific duties. Board of Trade can certainly review its working occasionally.

Rubber Board

*1377. **Shri Maniyangadan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether sanction has been accorded for reorganisation of the establishment of Rubber Board;

(b) whether reorganisation has been completed;

(c) whether all the recommendations of the Rubber Board in the matter of reorganisation have been accepted by Government; and

(d) if not, the recommendations that have not been accepted and the reasons therefor?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) The reorganisation is in the process of implementation by the Rubber Board.

(c) and (d). Yes, Sir.

Shri Maniyangadan: May I know how long it will take for the reorganisation to be completed?

Shri Manubhai Shah: It has already been initiated. We have a separate statistical department, Information and publicity department, up-grading of certain posts as per the Chairman's recommendations and also the granting of loans to rubber planters both medium planters as well as larger planters.

Shri Maniyangadan: May I know the number of offices that have been newly created and the number of persons that would be required under the new set-up?

Shri Manubhai Shah: There is a specific question later. It is not altogether a new reorganisation. Several posts which are there have been properly correlated and caderised. The total number of posts involved in such caderisation comes to 22.

Shri M. K. Kumaran: May I know whether this reorganisation would cover the recommendations made by the Estimates Committee regarding the strengthening of the research, development and statistics department?

Shri Manubhai Shah: Yes.

Export of Iron Ore

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*1372 { **Shri Venkatasubbaiah:**
Shri D. C. Sharma:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the State Trading Corporation has entered into agreement with Czechoslovakia and Hungary for supply of iron ore to those countries;

(b) if so, the details of the agreement;

(c) whether any other minerals such as manganese ore etc., are proposed to be supplied to those countries; and

(d) the extent of foreign exchange expected to be earned by this transaction?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) A statement showing grades, quantities and delivery period of iron Ore sold to Czechoslovakia and Hungary is laid on the Table of the House. [See Appendix IV, annexe No. 9].

(c) and (d). Yes, Sir. During 1962, contracts have already been concluded with Czechoslovakia for supply of 15,000 tons of Manganese Ore and a